

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 24/04/2015

PROCEEDINGS

Judiciary – General Transfers of Munsiff-Magistrates– Orders issued.

ORDER NO. B1- 60 / 2015

As part of the General Transfers, 2015 of the Munsiff- Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I	II	III	IV	V
SI. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri V.Sathishkumar, JMFC-I, Kanjirappally	Munsiff, Mavelikkara	JMFC-II, Kanjirappally	JMFC-I, Mavelikkara
2	Smt.Priyachand P.P. Pri.Munsiff, Thrissur	Munsiff, Ettumanoor	Shri Thushar M (SI.No.3)	Vacation Officer
3	Shri Thushar M., Addl.Munsiff-III, Thrissur	Principal Munsiff, Thrissur	Smt. Mini R. (SI.No.23)	Smt.Priyachand P.P. (SI.No.2)
4	Shri Shibu M.P. JMFC, Chavakkad	Addl.Munsiff-I, Ernakulam	JMFC, Kodungallur	Principal Munsiff, Ernakulam
5	Smt. P.S.Saima JMFC, Ettumanur	Principal Munsiff, Nedumangad	CJM, Kottayam	Additional Munsiff, Nedumangad
6	Shri Varghese T.G. Munsiff-Magistrate, Perinthalmanna	JMFC, Wadakanchery	JMFC, Perinthalmanna	Munsiff, Wadakanchery
7	Shri Dinesh M.Pillai Munsiff, Thodupuzha	JMFC, Pala	Vacation officer	Munsiff-Magistrate, Erattupetta
8	Shri Suresh T.K. JMFC, Alathur	JMFC, Muvatupuzha	JMFC-II, Palakad	Munsiff-Magistrate, Kolenchery
9	Shri.Muhammed Raees M.,JMFC-II, Pathanamthitta	Munsiff, Chengannur	JMFC-I, Pathanamthitta	JMFC, Chengannur